

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,27,46,859.2</b>	<b>1,93,02,940.2</b>	<b>1,75,80,218.0</b>	<b>2,16,56,697.0</b>	<b>17,61,394.9</b>	<b>21,04,715.2</b>	<b>21,25,449.2</b>	<b>22,30,757.3</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,09,99,191.7</b>	<b>1,26,60,604.2</b>	<b>1,30,26,043.0</b>	<b>1,52,49,949.0</b>	<b>8,69,382.7</b>	<b>8,62,957.0</b>	<b>9,72,424.0</b>	<b>10,59,200.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>91,27,137.7</b>	<b>1,08,21,193.0</b>	<b>1,10,59,228.0</b>	<b>1,31,02,865.0</b>	<b>2,34,295.0</b>	<b>2,53,032.0</b>	<b>2,57,682.0</b>	<b>2,90,888.1</b>
<b>1. Taxes on Income (i+ii)</b>	<b>58,696.4</b>	<b>71,925.0</b>	<b>71,925.0</b>	<b>65,000.0</b>	<b>4,180.3</b>	<b>4,231.0</b>	<b>3,820.4</b>	<b>4,278.0</b>
i) Agricultural Income Tax	-	-	-	-	4.1	5.0	20.4	23.0
ii) Taxes on Professions, Trades, Callings and Employment	58,696.4	71,925.0	71,925.0	65,000.0	4,176.2	4,226.0	3,800.0	4,255.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>12,37,362.7</b>	<b>15,77,341.0</b>	<b>15,77,341.0</b>	<b>18,68,705.0</b>	<b>9,878.4</b>	<b>10,576.5</b>	<b>11,516.1</b>	<b>12,895.1</b>
i) Land Revenue	26.2	671.0	671.0	1,205.0	894.4	1,100.0	1,259.0	1,411.0
ii) Stamps and Registration Fees	12,37,272.8	15,60,000.0	15,60,000.0	18,50,000.0	8,965.4	9,460.0	10,257.0	11,484.0
iii) Urban Immovable Property Tax	63.7	16,670.0	16,670.0	17,500.0	18.7	16.5	0.1	0.1
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>78,31,078.5</b>	<b>91,71,927.0</b>	<b>94,09,962.0</b>	<b>1,11,69,160.0</b>	<b>2,20,236.3</b>	<b>2,38,224.5</b>	<b>2,42,345.5</b>	<b>2,73,715.0</b>
i) Sales Tax (a to e)	26,97,383.0	33,00,000.0	33,00,000.0	39,50,000.0	46,312.1	48,757.0	46,361.9	51,920.0
a) Central Sales Tax	14,366.4	2,50,600.0	2,50,600.0	3,68,200.0	-	-	-	-
b) State Sales Tax/VAT	26,82,977.6	30,39,100.0	30,39,100.0	35,66,400.0	46,312.1	48,757.0	46,361.9	51,920.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	3.9	8,000.0	8,000.0	11,800.0	-	-	-	-
e) Other Receipts	35.1	2,300.0	2,300.0	3,600.0	-	-	-	-
ii) State Excise	17,48,219.1	17,50,000.0	17,50,000.0	19,88,490.0	31,959.7	32,230.0	34,759.1	41,228.0
iii) Taxes on Vehicles	4,38,060.9	4,95,300.0	6,45,300.0	7,51,200.0	10,322.4	10,780.0	11,756.0	13,166.0
iv) Taxes on Goods and Passengers	763.9	-	-	-	-	-	3.6	4.0
v) Taxes and Duties on Electricity	54,751.5	3,157.0	91,192.0	75,050.0	3,373.3	3,900.0	3,561.0	3,988.0
vi) Entertainment Tax	18.7	1,320.0	1,320.0	2,300.0	-	-	-	-
vii) State Goods and Services Tax	28,91,686.9	36,20,300.0	36,20,300.0	44,00,000.0	1,28,268.9	1,42,557.5	1,45,904.0	1,63,409.0
viii) Other Taxes and Duties	194.7	1,850.0	1,850.0	2,120.0	-	-	-	-
<b>B. Share in Central Taxes (i to x)</b>	<b>18,72,054.0</b>	<b>18,39,411.2</b>	<b>19,66,815.0</b>	<b>21,47,084.0</b>	<b>6,35,087.7</b>	<b>6,09,925.0</b>	<b>7,14,742.0</b>	<b>7,68,311.9</b>
i) Central Goods and Services Tax (CGST)	5,57,298.0	5,98,647.0	6,18,704.0	6,94,266.0	1,79,299.0	1,89,849.0	1,89,983.0	2,00,000.0
ii) Corporation Tax	4,64,887.0	5,70,987.0	6,63,560.0	6,87,208.0	1,75,497.0	1,80,532.0	2,25,497.0	2,48,600.0
iii) Income Tax	5,63,532.0	5,52,650.0	6,04,082.0	6,68,561.0	1,83,883.0	1,74,356.0	2,20,061.0	2,35,000.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	4.0	-	-	-	-	-	-	-
vi) Taxes on Wealth	172.0	-19.0	-19.0	-18.0	28.0	-	-	-
vii) Customs	1,50,542.0	84,426.0	53,069.0	68,110.0	41,636.0	25,068.0	26,433.0	28,000.0
viii) Union Excise Duties	89,891.0	30,996.2	26,544.0	28,526.0	20,740.0	7,803.0	8,296.0	8,400.0
ix) Service Tax	43,802.0	1,724.0	875.0	431.0	6,043.0	580.0	1,047.0	1,800.0
x) Other Taxes and Duties on Commodities and Services	1,926.0	-	-	-	27,961.7	31,737.0	43,425.0	46,511.9
<b>II. NON-TAX REVENUE (C+D)</b>	<b>17,47,667.5</b>	<b>66,42,336.0</b>	<b>45,54,175.0</b>	<b>64,06,748.0</b>	<b>8,92,012.2</b>	<b>12,41,758.2</b>	<b>11,53,025.2</b>	<b>11,71,557.3</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>8,85,741.6</b>	<b>25,42,163.0</b>	<b>15,29,153.0</b>	<b>22,80,831.0</b>	<b>27,411.5</b>	<b>38,606.0</b>	<b>38,970.0</b>	<b>45,000.0</b>
<b>1. Interest Receipts</b>	<b>2,030.1</b>	<b>13,139.0</b>	<b>13,139.0</b>	<b>16,279.0</b>	<b>2,442.6</b>	<b>4,500.0</b>	<b>2,294.0</b>	<b>2,568.0</b>
<b>2. Dividends and Profits</b>	<b>5,198.3</b>	<b>20,660.0</b>	<b>20,660.0</b>	<b>22,370.0</b>	<b>162.6</b>	<b>800.0</b>	<b>750.0</b>	<b>1,248.0</b>
<b>3. General Services</b>	<b>4,22,417.7</b>	<b>16,36,270.0</b>	<b>6,16,270.0</b>	<b>13,75,462.0</b>	<b>12,268.9</b>	<b>14,649.9</b>	<b>16,328.3</b>	<b>18,758.7</b>
<i>of which: State Lotteries</i>		-	-	-		-	-	-

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>2,09,314.9</b>	<b>1,80,257.0</b>	<b>1,87,247.0</b>	<b>2,18,470.0</b>	<b>731.2</b>	<b>1,322.5</b>	<b>1,105.9</b>	<b>1,255.6</b>
i) Education, Sports, Art and Culture	49,538.0	70,080.0	70,080.0	76,450.0	76.1	220.0	299.0	334.0
ii) Medical and Public Health	40,648.7	92,747.0	92,747.0	93,050.0	172.6	440.0	335.0	396.0
iii) Family Welfare	5.2	55.0	55.0	60.0		1.1		
iv) Water Supply and Sanitation	100.3	310.0	310.0	350.0	187.5	203.5	146.0	163.0
v) Housing	144.9	205.0	7,195.0	30,220.0	223.0	330.0	258.0	288.0
vi) Urban Development	9,269.8	1,610.0	1,610.0	1,760.0	0.7	1.2	4.3	4.6
vii) Labour and Employment	7,126.1	12,375.0	12,375.0	13,430.0	68.3	110.0	59.0	65.0
viii) Social Security and Welfare	186.4	845.0	845.0	920.0	1.8	3.3	3.5	3.8
ix) Others	1,02,295.6	2,030.0	2,030.0	2,230.0	1.4	13.4	1.1	1.2
<b>5. Fiscal Services</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>2.4</b>	<b>8.0</b>	<b>5.9</b>	<b>7.0</b>
<b>6. Economic Services (i to xvii)</b>	<b>2,46,780.5</b>	<b>6,91,837.0</b>	<b>6,91,837.0</b>	<b>6,48,250.0</b>	<b>11,803.8</b>	<b>17,325.6</b>	<b>18,485.9</b>	<b>21,162.7</b>
i) Crop Husbandry	1,022.6	3,095.0	3,095.0	3,370.0	233.4	330.0	222.4	329.0
ii) Animal Husbandry	57.1	160.0	160.0	210.0	129.8	231.0	145.0	159.0
iii) Fisheries	215.9	465.0	465.0	530.0	88.0	110.0	65.0	105.5
iv) Forestry and Wildlife	2,652.0	13,385.0	13,385.0	14,530.0	2,134.6	2,406.0	1,470.0	1,772.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	686.9	2,240.0	2,240.0	2,470.0	16.7	19.0	15.0	16.0
vii) Other Agricultural Programmes	1.5	-	-	-	-	1.3	-	0.1
viii) Major and Medium Irrigation Projects	2,395.2	7,835.0	7,835.0	8,500.0	0.4	-	-	-
ix) Minor Irrigation	736.4	1,270.0	1,270.0	1,390.0	19.7	55.0	25.0	27.5
x) Power	1,065.4	1,710.0	1,710.0	1,860.0	-	-	-	-
xi) Petroleum	-	-	-	-	-	0.2	-	-
xii) Village and Small Industries	30.4	55.0	55.0	70.0	-	0.3	0.1	0.1
xiii) Industries@	2,29,636.0	6,40,570.0	6,40,570.0	5,92,393.0	8,662.5	13,255.0	16,000.0	18,137.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	0.8	1.1	33.0	37.0
xvi) Tourism	269.0	4,080.0	4,080.0	4,420.0	-	-	-	-
xvii) Others*	8,012.3	16,972.0	16,972.0	18,507.0	518.0	916.6	510.4	579.5
<b>D. Grants from the Centre (1 to 7)**</b>	<b>8,61,926.0</b>	<b>41,00,173.0</b>	<b>30,25,022.0</b>	<b>41,25,917.0</b>	<b>8,64,600.7</b>	<b>12,03,152.2</b>	<b>11,14,055.2</b>	<b>11,26,557.3</b>
1. State Plan Schemes	-	30,500.0	30,500.0	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	4,46,119.5	8,68,432.0	8,68,432.0	9,34,450.0	3,31,196.7	5,38,011.4	5,93,449.0	6,24,973.8
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	1,78,733.2	3,00,341.0	3,00,341.0	3,52,192.0	4,91,108.2	4,79,800.0	4,79,800.0	4,56,400.0
i) Post Devolution Revenue Deficit Grants	-	-	-	-	4,54,600.0	4,42,300.0	4,42,300.0	4,17,400.0
ii) Grants for Rural Local Bodies	1,10,070.2	1,83,441.0	1,83,441.0	2,28,992.0	14,100.0	14,700.0	14,700.0	14,800.0
iii) Grants for Urban Local Bodies	32,743.0	69,700.0	69,700.0	73,700.0	7,200.0	7,200.0	7,200.0	7,600.0
iv) Grant in aid for State Disaster Response Fund	35,920.0	47,200.0	47,200.0	49,500.0	5,440.0	5,680.0	5,680.0	6,080.0
v) Others (including Health Sector Grants)	-	-	-	-	9,768.2	9,920.0	9,920.0	10,520.0
6. Grants under proviso to Article 275(1) of the Constitution	2,050.0	5,050.0	5,050.0	5,050.0	607.5	1,435.3	1,945.2	1,578.9
7. Other Grants	2,35,023.3	28,95,850.0	18,20,699.0	28,34,225.0	41,688.3	1,83,905.5	38,861.0	43,604.7
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	2,00,621.6	3,00,000.0	2,24,849.0	1,23,725.0	10,145.2	15,900.0	-	-

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>43,05,699.3</b>	<b>51,47,427.0</b>	<b>52,04,486.2</b>	<b>57,05,725.7</b>	<b>3,71,01,144.0</b>	<b>4,99,21,271.0</b>	<b>4,78,81,652.5</b>	<b>5,70,86,566.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>24,08,236.8</b>	<b>24,50,071.9</b>	<b>27,51,984.6</b>	<b>31,40,247.8</b>	<b>3,07,72,578.6</b>	<b>3,67,15,376.0</b>	<b>3,54,98,328.0</b>	<b>4,45,87,159.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>14,17,611.8</b>	<b>15,37,055.9</b>	<b>16,95,173.6</b>	<b>19,98,267.8</b>	<b>1,47,36,773.6</b>	<b>2,20,65,500.0</b>	<b>1,85,23,798.0</b>	<b>2,62,63,400.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>9.5</b>	<b>8.0</b>	<b>9.5</b>	<b>8.0</b>	<b>190.2</b>	<b>-</b>	<b>-</b>	<b>-</b>
i) Agricultural Income Tax		-				-		
ii) Taxes on Professions, Trades, Callings and Employment	9.5	8.0	9.5	8.0	190.2	-		
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>1,52,791.9</b>	<b>1,62,815.7</b>	<b>1,88,720.9</b>	<b>2,11,693.7</b>	<b>20,24,104.3</b>	<b>30,60,750.0</b>	<b>24,50,976.0</b>	<b>35,52,200.0</b>
i) Land Revenue	3,987.9	3,810.6	3,797.9	5,400.7	19,278.7	91,538.0	24,307.0	96,200.0
ii) Stamps and Registration Fees	1,48,804.1	1,59,005.1	1,84,923.0	2,06,293.1	20,04,825.6	29,69,212.0	24,26,669.0	34,56,000.0
iii) Urban Immovable Property Tax		-				-		
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>12,64,810.4</b>	<b>13,74,232.2</b>	<b>15,06,443.2</b>	<b>17,86,566.1</b>	<b>1,27,12,479.2</b>	<b>1,90,04,750.0</b>	<b>1,60,72,822.0</b>	<b>2,27,11,200.0</b>
i) Sales Tax (a to e)	2,30,164.2	2,20,440.0	2,35,312.0	2,60,343.3	27,05,817.0	36,21,274.0	31,54,150.0	41,78,800.0
a) Central Sales Tax	3,806.5	123.2	112.0	123.2	1,00,426.0	79,550.6	69,289.0	91,798.1
b) State Sales Tax/VAT	2,26,287.1	2,20,096.8	2,35,000.0	2,60,000.1	26,04,881.3	35,00,718.0	30,49,145.0	40,39,683.3
c) Surcharge on Sales Tax		-				-		
d) Receipts of Turnover Tax		-				-		
e) Other Receipts	70.6	220.0	200.0	220.0	509.8	41,005.5	35,716.0	47,318.6
ii) State Excise	3,25,809.1	3,52,230.0	3,60,491.8	3,94,950.7	36,31,962.7	49,15,246.0	41,34,927.0	58,00,000.0
iii) Taxes on Vehicles	88,901.9	1,15,500.0	1,30,000.0	1,47,500.0	7,77,582.1	10,88,711.0	8,77,055.0	12,67,200.0
iv) Taxes on Goods and Passengers	-	-	-	-	0.1	-	-	-
v) Taxes and Duties on Electricity	22,387.0	55,006.0	30,005.5	55,006.0	1,36,577.9	5,53,088.0	2,35,710.0	6,44,000.0
vi) Entertainment Tax	10.8	-	-	-	1,126.5	-	-	-
vii) State Goods and Services Tax	5,97,336.0	6,20,056.1	7,39,633.9	8,78,766.1	54,59,411.6	88,26,431.0	76,70,980.0	1,08,21,200.0
viii) Other Taxes and Duties	201.5	11,000.0	11,000.0	50,000.0	1.3	-		
<b>B. Share in Central Taxes (i to x)</b>	<b>9,90,625.0</b>	<b>9,13,016.0</b>	<b>10,56,811.0</b>	<b>11,41,980.0</b>	<b>1,60,35,805.0</b>	<b>1,46,49,876.0</b>	<b>1,69,74,530.0</b>	<b>1,83,23,759.0</b>
i) Central Goods and Services Tax (CGST)	2,82,984.0	2,99,789.0	3,29,073.0	3,69,262.0	45,91,882.0	48,10,307.0	54,55,668.0	59,25,041.0
ii) Corporation Tax	2,98,575.0	2,85,078.0	3,30,702.0	3,65,509.0	45,80,718.0	45,74,247.0	54,82,677.0	58,64,810.0
iii) Income Tax	2,93,864.0	2,75,325.0	3,21,296.0	3,55,590.0	47,48,149.0	44,17,757.0	53,26,730.0	57,05,667.0
iv) Estate Duty		-				-		
v) Other Taxes on Income and Expenditure	2.0	2.0	-	2.0	34.0	-		
vi) Taxes on Wealth	62.0	-10.0	62.0	-10.0	1,145.0	-163.0	-161.0	-152.0
vii) Customs	67,632.0	39,585.0	27,326.0	36,226.0	11,92,246.0	6,35,168.0	4,67,977.0	5,81,265.0
viii) Union Excise Duties	33,781.0	12,330.0	47,899.0	15,172.0	6,69,267.0	1,97,849.0	2,34,069.0	2,43,450.0
ix) Service Tax	12,778.0	917.0	453.0	229.0	2,36,037.0	14,711.0	7,570.0	3,678.0
x) Other Taxes and Duties on Commodities and Services	947.0	-			16,327.0	-		
<b>II. NON-TAX REVENUE (C+D)</b>	<b>18,97,462.5</b>	<b>26,97,355.1</b>	<b>24,52,501.7</b>	<b>25,65,477.9</b>	<b>63,28,565.4</b>	<b>1,32,05,895.0</b>	<b>1,23,83,324.5</b>	<b>1,24,99,407.0</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>2,75,596.0</b>	<b>5,52,078.7</b>	<b>4,97,695.1</b>	<b>4,76,162.7</b>	<b>11,43,597.2</b>	<b>23,40,648.0</b>	<b>12,29,474.0</b>	<b>23,79,077.0</b>
<b>1. Interest Receipts</b>	<b>40,355.4</b>	<b>71,732.1</b>	<b>71,021.5</b>	<b>7,706.1</b>	<b>1,24,976.9</b>	<b>2,10,000.0</b>	<b>1,20,000.0</b>	<b>2,16,300.0</b>
<b>2. Dividends and Profits</b>	<b>3,504.9</b>	<b>3,000.0</b>	<b>2,800.0</b>	<b>3,000.0</b>	<b>21,258.3</b>	<b>10,000.0</b>	<b>8,300.0</b>	<b>10,300.0</b>
<b>3. General Services</b>	<b>28,152.0</b>	<b>2,32,031.6</b>	<b>1,82,851.0</b>	<b>1,91,717.0</b>	<b>1,95,915.3</b>	<b>3,19,284.0</b>	<b>2,20,420.0</b>	<b>3,24,529.0</b>
<i>of which: State Lotteries</i>		-				-		

### Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>69,840.8</b>	<b>43,214.8</b>	<b>52,229.5</b>	<b>51,965.5</b>	<b>1,10,663.2</b>	<b>1,83,633.0</b>	<b>2,09,658.0</b>	<b>1,89,239.0</b>
i) Education, Sports, Art and Culture	26,857.4	24,695.5	26,168.3	25,487.4	45,240.2	65,731.0	65,000.0	69,000.0
ii) Medical and Public Health	17,784.5	14,528.8	20,917.2	20,228.9	39,060.2	50,562.0	30,000.0	52,080.0
iii) Family Welfare	8.5	2.2	7.0	10.0	349.5	125.1	4,000.0	135.0
iv) Water Supply and Sanitation	16.0	15.0	16.0	20.0	0.4	73.0	500.0	76.0
v) Housing	772.0	800.0	773.0	800.0	4,173.9	4,240.0	4,150.0	4,367.0
vi) Urban Development	19,098.4	330.0	1,200.0	1,665.0	351.0	4,258.0	17,000.0	4,343.0
vii) Labour and Employment	744.1	1,438.7	1,443.1	1,731.2	9,528.6	9,551.0	80,000.0	10,000.0
viii) Social Security and Welfare	3,157.4	83.6	195.0	212.0	9,133.2	41,964.0	7,500.0	41,964.0
ix) Others	1,402.4	1,321.0	1,510.0	1,811.0	2,826.2	7,128.9	1,508.0	7,274.0
<b>5. Fiscal Services</b>	<b>0.2</b>	<b>0.2</b>	<b>0.1</b>	<b>0.2</b>	<b>7.2</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services (i to xvii)</b>	<b>1,33,742.8</b>	<b>2,02,100.1</b>	<b>1,88,793.0</b>	<b>2,21,774.0</b>	<b>6,90,776.2</b>	<b>16,17,731.0</b>	<b>6,71,096.0</b>	<b>16,38,709.0</b>
i) Crop Husbandry	681.4	343.9	514.6	570.9	8,347.7	66,292.0	9,127.0	66,292.0
ii) Animal Husbandry	247.4	339.5	313.0	340.8	2,553.4	5,056.0	2,800.0	5,359.0
iii) Fisheries	2.5	1.2	100.1	100.2	1,662.2	1,124.0	912.0	1,191.0
iv) Forestry and Wildlife	51,155.4	60,113.3	60,012.1	70,000.0	31,632.5	61,050.0	33,213.0	62,270.0
v) Plantations	-	-0.0	-0.0	-0.0	-	-	-	-
vi) Co-operation	1,826.7	220.0	2,352.2	2,567.5	5,328.6	3,045.0	1,500.0	3,227.0
vii) Other Agricultural Programmes	7,405.3	17.6	601.0	601.1	253.5	1,854.0	6,510.0	2,000.0
viii) Major and Medium Irrigation Projects	801.2	894.9	970.2	1,052.5	1,04,786.5	1,86,300.0	1,03,500.0	1,90,020.0
ix) Minor Irrigation	291.4	227.0	336.0	353.0	7,176.4	7,700.0	6,000.0	8,000.0
x) Power	11,122.6	55,000.0	50,250.0	55,000.0	1,76,849.6	51,273.0	51,200.0	4,98,600.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	75.0	16.5	69.0	74.0	392.8	8,427.0	500.0	8,932.0
xiii) Industries@	57,501.7	82,501.2	70,001.0	87,501.2	2,65,833.7	4,86,085.0	3,50,062.0	5,00,092.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	225.2	280.5	255.0	305.5	27.1	787.0	310.0	790.0
xvi) Tourism	160.4	170.0	250.0	300.0	886.6	674.0	880.0	900.0
xvii) Others*	2,246.7	1,974.6	2,768.9	3,007.4	85,046.0	7,38,064.0	1,04,582.0	2,91,036.0
<b>D. Grants from the Centre (1 to 7)**</b>	<b>16,21,866.5</b>	<b>21,45,276.4</b>	<b>19,54,806.5</b>	<b>20,89,315.2</b>	<b>51,84,968.3</b>	<b>1,08,65,247.0</b>	<b>1,11,53,850.5</b>	<b>1,01,20,330.0</b>
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	5,21,848.9	9,83,176.4	8,12,606.5	11,11,803.5	31,22,716.0	87,33,483.5	89,53,320.8	84,19,909.0
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	9,42,409.6	8,92,800.0	8,76,900.0	8,67,511.7	12,30,642.1	16,95,755.0	17,64,521.2	15,48,761.0
i) Post Devolution Revenue Deficit Grants	7,77,200.0	7,13,700.0	7,13,700.0	6,22,300.0	-	-	-	-
ii) Grants for Rural Local Bodies	48,396.6	44,000.0	44,000.0	66,539.7	7,20,800.0	7,46,600.0	7,46,600.0	7,54,700.0
iii) Grants for Urban Local Bodies	23,113.0	21,700.0	10,800.0	44,600.0	1,76,125.0	5,63,200.0	5,63,200.0	3,88,800.0
iv) Grant in aid for State Disaster Response Fund	74,960.0	98,400.0	98,400.0	1,03,300.0	1,54,640.0	2,03,000.0	2,03,000.0	2,13,150.0
v) Others (including Health Sector Grants)	18,740.0	15,000.0	10,000.0	30,772.0	1,79,077.1	1,82,955.0	2,51,721.2	1,92,111.0
6. Grants under proviso to Article 275(1) of the Constitution	100.7	-	-	-	832.7	5,008.5	5,008.5	4,160.0
7. Other Grants	1,57,507.3	2,69,300.0	2,65,300.0	1,10,000.0	8,30,777.4	4,31,000.0	4,31,000.0	1,47,500.0
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	1,47,501.2	2,59,000.0	2,59,000.0	-	8,29,942.3	-	-	-

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,78,15,934.7</b>	<b>1,98,04,701.1</b>	<b>1,94,61,234.3</b>	<b>2,12,63,702.8</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,36,62,259.9</b>	<b>1,40,78,314.0</b>	<b>1,50,93,493.3</b>	<b>1,65,43,908.7</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>71,08,184.9</b>	<b>79,34,660.0</b>	<b>79,50,000.3</b>	<b>88,59,553.7</b>
<b>1. Taxes on Income (i+ii)</b>	<b>66,456.6</b>	<b>65,172.0</b>	<b>71,636.1</b>	<b>76,653.9</b>
i) Agricultural Income Tax	23.4	72.0	25.0	30.0
ii) Taxes on Professions, Trades, Callings and Employment	66,433.2	65,100.0	71,611.1	76,623.9
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>10,10,910.8</b>	<b>9,80,900.0</b>	<b>10,20,043.9</b>	<b>10,86,458.8</b>
i) Land Revenue	2,74,266.7	3,25,900.0	3,08,254.6	3,39,080.0
ii) Stamps and Registration Fees	7,36,644.0	6,55,000.0	7,11,789.3	7,47,378.8
iii) Urban Immovable Property Tax	–	–	–	–
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>60,30,817.5</b>	<b>68,88,588.0</b>	<b>68,58,320.3</b>	<b>76,96,441.1</b>
i) Sales Tax (a to e)	9,95,063.4	10,10,000.0	12,13,414.5	13,89,756.0
a) Central Sales Tax	1,01,964.4	44,999.9	55,234.2	60,757.7
b) State Sales Tax/VAT	8,93,097.0	9,65,000.0	11,58,180.1	13,28,998.2
c) Surcharge on Sales Tax	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–
e) Other Receipts	2.0	0.1	0.1	0.1
ii) State Excise	13,54,193.4	16,50,000.0	15,00,139.1	17,92,155.7
iii) Taxes on Vehicles	2,64,714.7	2,77,200.0	3,25,809.3	3,58,390.2
iv) Taxes on Goods and Passengers	472.0	1,000.0	–	–
v) Taxes and Duties on Electricity	2,38,425.1	2,80,000.0	2,78,487.6	3,12,580.8
vi) Entertainment Tax	4.0	-11.5	4.4	4.9
vii) State Goods and Services Tax	31,27,106.6	36,11,400.0	34,81,949.2	37,79,185.6
viii) Other Taxes and Duties	50,838.5	58,999.5	58,516.3	64,367.9
<b>B. Share in Central Taxes (i to x)</b>	<b>65,54,075.0</b>	<b>61,43,654.0</b>	<b>71,43,493.0</b>	<b>76,84,355.0</b>
i) Central Goods and Services Tax (CGST)	19,02,477.0	20,17,277.0	22,14,324.0	24,84,759.0
ii) Corporation Tax	18,16,494.0	19,18,282.0	24,79,229.0	24,59,500.0
iii) Income Tax	19,79,065.0	18,52,655.0	21,61,992.0	23,92,760.0
iv) Estate Duty	–	–	–	–
v) Other Taxes on Income and Expenditure	14.0	–	–	–
vi) Taxes on Wealth	426.0	-68.0	-68.0	-64.0
vii) Customs	4,89,175.0	2,66,368.0	1,89,933.0	2,43,763.0
viii) Union Excise Duties	2,71,542.0	82,971.0	95,000.0	1,02,095.0
ix) Service Tax	88,025.0	6,169.0	3,083.0	1,542.0
x) Other Taxes and Duties on Commodities and Services	6,857.0	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>41,53,674.9</b>	<b>57,26,387.1</b>	<b>43,67,741.1</b>	<b>47,19,794.1</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>1,69,016.5</b>	<b>6,67,237.1</b>	<b>1,88,217.6</b>	<b>6,37,687.7</b>
<b>1. Interest Receipts</b>	<b>30,559.8</b>	<b>5,36,929.3</b>	<b>35,989.8</b>	<b>4,76,162.0</b>
<b>2. Dividends and Profits</b>	<b>15,794.3</b>	<b>226.1</b>	<b>16,584.0</b>	<b>17,413.2</b>
<b>3. General Services</b>	<b>37,648.1</b>	<b>32,537.8</b>	<b>40,911.8</b>	<b>43,063.2</b>
<i>of which: State Lotteries</i>	5,942.2	–	5,426.0	5,704.8

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>34,376.1</b>	<b>43,265.7</b>	<b>37,559.1</b>	<b>44,372.3</b>
i) Education, Sports, Art and Culture	5,535.4	7,395.0	6,951.5	7,135.7
ii) Medical and Public Health	17,872.8	25,180.0	17,631.1	18,572.8
iii) Family Welfare	0.1	0.1	0.1	0.1
iv) Water Supply and Sanitation	636.8	1,363.0	2,542.7	1,616.0
v) Housing	1,766.8	1,815.1	1,259.8	3,452.0
vi) Urban Development	6,069.7	3,458.0	6,373.2	6,773.0
vii) Labour and Employment	2,047.7	738.1	2,150.1	2,262.0
viii) Social Security and Welfare	229.5	2,345.6	456.0	4,223.9
ix) Others	217.3	970.7	194.6	336.8
<b>5. Fiscal Services</b>	-	-	-	-
<b>6. Economic Services (i to xvii)</b>	<b>50,638.3</b>	<b>54,278.3</b>	<b>57,172.9</b>	<b>56,677.0</b>
i) Crop Husbandry	1,762.3	1,557.1	5,693.0	2,004.5
ii) Animal Husbandry	273.9	337.4	296.6	303.6
iii) Fisheries	108.5	88.8	114.0	119.7
iv) Forestry and Wildlife	9,761.8	8,112.9	10,260.9	10,760.4
v) Plantations	0.8	1.7	0.8	0.8
vi) Co-operation	948.0	787.8	995.4	1,045.2
vii) Other Agricultural Programmes	31.2	48.6	32.7	34.4
viii) Major and Medium Irrigation Projects	543.4	417.7	617.4	648.3
ix) Minor Irrigation	1,447.5	1,872.6	1,518.1	1,599.8
x) Power	-	-	-	-
xi) Petroleum	2.8	0.9	2.9	3.0
xii) Village and Small Industries	325.9	572.7	342.2	359.3
xiii) Industries@	19,497.6	19,917.5	20,506.5	21,531.8
xiv) Ports and Light Houses	59.5	42.7	62.5	65.6
xv) Road Transport	250.1	1,000.0	262.6	275.8
xvi) Tourism	84.1	206.3	88.3	92.7
xvii) Others*	15,541.0	19,313.5	16,379.2	17,832.2
<b>D. Grants from the Centre (1 to 7)**</b>	<b>39,84,658.3</b>	<b>50,59,150.0</b>	<b>41,79,523.4</b>	<b>40,82,106.4</b>
1. State Plan Schemes	-	-	-	-
2. Central Plan Schemes	-	-	-	-
3. Centrally Sponsored Schemes	11,07,692.8	23,42,969.0	13,46,814.4	24,21,357.4
4. NEC/ Special Plan Scheme	-	-	-	-
5. Finance Commission Grants	23,51,733.7	20,52,006.0	20,52,006.0	15,51,249.0
i) Post Devolution Revenue Deficit Grants	17,60,700.0	13,58,700.0	13,58,700.0	8,35,300.0
ii) Grants for Rural Local Bodies	3,73,161.0	3,89,265.0	3,89,265.0	3,95,536.0
iii) Grants for Urban Local Bodies	1,16,772.7	1,97,841.0	1,97,841.0	2,08,913.0
iv) Grant in aid for State Disaster Response Fund	80,880.0	1,06,200.0	85,000.0	89,200.0
v) Others (including Health Sector Grants)	20,220.0	-	21,200.0	22,300.0
6. Grants under proviso to Article 275(1) of the Constitution	6.4	7,000.0	4,187.0	12,000.0
7. Other Grants	5,25,225.5	6,57,175.0	7,76,516.0	97,500.0
of which: GST Compensation (1)#	-	-	-	-
GST Compensation (2)#	4,53,082.1	5,50,000.0	7,40,516.0	-